

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1592
ANSWERED ON:21.08.2012
PARKING LOTS
Singh Rajkumari Ratna;Sinh Dr. Sanjay

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that the parking lots in the National Capital Territory (NCT) of Delhi are without sign boards/functioning with broken sign boards;
- (b) if so, the details thereof and the number of such cases reported during each of the last two years and the current year;
- (c) whether responsibilities of the officers of New Delhi Municipal Council (NDMC) and Municipal Corporation of Delhi (MCD) have been fixed in this regard;
- (d) if so, the details of the action taken against the irresponsible officers of NDMC/MCD in this regard so far; and
- (e) the steps taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): The New Delhi Municipal Council has informed that there is no parking lot in its area without signboard or with broken signboard. The Directorate of Local Bodies, Government of NCT of Delhi has informed that display of signboards is the responsibility of the contractor. Regular inspections are carried out and if found deficient, penalties are imposed on the contractor.
- (b) to (d): During the year 2010-11, 11 cases were reported in which signboards were not in order, and during the year 2011-12, 21 such cases were noticed. Penalties were imposed in all these cases.
- (e): Steps taken to check such cases include regular inspection by zonal officers, submission of fortnightly reports to the R. P. Cell for better enforcement against erring parking contractors, imposition of penalties, etc.